

Indian education in the international market

1542. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have decided to market the Indian education as a brand in the booming international education market;

(b) if so, the special features and characteristics thereof;

(c) the steps taken in this direction and the modes and technologies proposed to be adopted for the purpose;

(d) whether additional seats in different courses are proposed to be created while globalising admissions, so as to duly protect the interests of the Indian students; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) No, Sir.

(b) to (e) Do not arise.

Permission for new engineering colleges

1543. DR. K. KESHAVA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that AICTE is according permission to new engineering colleges directly, against the recommendations of the State Governments;

(b) if so, how the issues like traffic law and order, overall urban or town development are taken care of;

(c) whether AICTE has any mechanism in place to evaluate and monitor the availability of qualified faculty; and

(d) if so, how regular are the inspections in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) As per information furnished by the All India Council for Technical Education (AICTE), proposals for new institution are duly forwarded to the respective State Government and affiliating University for comments. If no comments are received within one month the proposal is processed by the AICTE.

(b) Building plan of the proposed institution is approved by the appropriate Competent Authority before approval by the Council. Also, the Land Use Certificate, stating that land can be used for educational purpose is obtained from appropriate authorities before processing the proposal.

(c) All the institutions are required to submit a Compliance Report/Mandatory Disclosure showing all the faculty details available in the institution along with documentary proof such as Selection Committee Meeting minutes, Appointment

letter, Bio-data of faculty and joining letters based on which extension of approval for subsequent years is granted. Also, all the institutions are required to host all the faculty details on their website.

(d) There is no specific fixed interval prescribed as such but random surprise inspection can be carried out based on recommendation of the Appraisal Committee/Hearing Committee or receipt of complaint etc.

Evaluation methods for additional seats in courses

1544. DR. K. KESHAVA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the evaluation method in granting additional seats to professional courses like MBA, MCA and engineering;

(b) whether any discrepancies have been found in evaluation, exposing favouritism and corruption;

(c) whether any criterion is adopted for granting such additional seats; and

(d) if so, whether views of the State Governments or their agencies have been taken into consideration?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): As per information furnished by the All India Council for Technical Education (AICTE), the complete procedure, prescribed format and broad guidelines for processing proposal for additional seats for an application are available at AICTE website (www.aicte.ernet.in). A Detailed Project Report is also submitted by every institution. Increase in intake is approved with a condition that all additional facilities should be provided for increased intake and the same can be verified through surprise inspection.

(d) Proposals for new institution are duly forwarded by AICTE to the respective State Government and affiliating University for comments. The views of the State Government or their agencies are considered by AICTE at the time of giving approval.

Virtual classes through EDUSAT

†1545. SHRIMATI SUSHMA SWARAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any scheme has been formulated to arrange lectures for the college students in rural and tribal areas as virtual class through EDUSAT;

(b) if so, the details of amount sanctioned for this purpose, State-wise; and

(c) the number of colleges of Madhya Pradesh included in this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Government has no specific

†Original notice of the question was received in Hindi.